

OBITUARY REFERENCE ADDRESSED BY HON'BLE MR. JUSTICE N. KOTISWAR SINGH, JAD, GAUHATI HIGH COURT, GUWAHATI, ON 20.2.2020 AT 3.30 PM, ON ACCOUNT OF SAD DEMISE OF HON'BLE MR. JUSTICE P.CHENNAKESAV REDDI, FORMER CHIEF JUSTICE OF THE GAUHATI HIGH COURT

**THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

BEFORE

**HON'BLE MR. JUSTICE N. KOTISWAR SINGH
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
HON'BLE MR. JUSTICE MANOJIT BHUYAN
HON'BLE MR. JUSTICE SUMAN SHYAM
HON'BLE MR. JUSTICE SONGKHUPCHUNG SERTO
HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HON'BLE MR. JUSTICE KALYAN RAI SURANA
HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
HON'BLE MR. JUSTICE NELSON SAILO
HON'BLE MR. JUSTICE HITESH KUMAR SARMA
HON'BLE MR. JUSTICE MIR ALFAZ ALI
HON'BLE MR. JUSTICE MANISH CHOUDHURY
HON'BLE MR. JUSTICE SOUMITRA SAIKIA
HON'BLE MR. PARTHIVJYOTI SAIKIA
AND
HON'BLE MR. S. HUKATO SWU**

Reference by:

1. Mr. S. N. Sarma, President, Gauhati High Court Bar Association
2. Mr. Putul Chandra Deka, President, Gauhati High Court Advocates' Association
3. Mr. H.R.A Choudhury, Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim
4. Mr. Biswajit Goswami, Additional Advocate General, Assam
5. Mr. B.D. Goswami, Additional Advocate General, Arunachal Pradesh
6. Mr. Arun Dev Choudhury, Additional Advocate General, Mizoram
7. Mr. S.C. Keyal, Assistant Solicitor General of India
8. Ms. M. Kechii, Government Advocate, Nagaland

Reply by: Hon'ble Mr. Justice N. Kotiswar Singh

1. My esteemed colleagues on the Bench.
2. Mr. S. N. Sarma, President, Gauhati High Court Bar Association
3. Mr. Putul Chandra Deka, President, Gauhati High Court Advocates' Association
4. Mr. H.R.A Choudhury, Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim
5. Mr. Biswajit Goswami, Additional Advocate General, Assam
6. Mr. B.D. Goswami, Additional Advocate General, Arunachal Pradesh
7. Mr. Arun Dev Choudhury, Additional Advocate General, Mizoram
8. Mr. S.C. Keyal, Assistant Solicitor General of India
9. Ms. M. Kechii, Government Advocate, Nagaland
10. Learned Senior Members and other Members of the Bar
11. Learned Members of Judicial Service and Registry

Today, we have assembled to mourn the untimely and sudden death of Justice P. Chennakesav Reddi, a former Chief Justice of the Gauhati High Court who left us for heavenly abode on 14th February, 2020 in Hyderabad.

Justice P. Chennakesav Reddi was born on 3rd November, 1924. He received his early education in Pulivendla, Cuddapah District and obtained LL.B. degree under Madras University. He enrolled himself as an Advocate in the year 1952 and began his practice in law in Madras High Court. He did his Apprenticeship in the Chambers of Late Sri M.S. Ramachandran Rao, who later became the Judge of the Andhra Pradesh High Court. Later he joined the office of Sri P. Basi Reddy, who was also elevated to the Bench in 1957. Sri P Chennakesav Reddi mostly appeared in Civil, Criminal and Constitutional matters. He also served as a Member of the State Bar Council and Disciplinary Proceedings Committee of the Bar Council during the year 1961 to 1964. He

worked as a Central Government Standing Counsel, Special Establishment cases. He was also appointed as a Legal Adviser to several Government Industrial Undertakings. By dint of his hardwork, integrity and legal acumen he was appointed as an Additional Judge of the Andhra Pradesh High Court in 1972 and became a Permanent Judge in the year 1973. He was elevated as the Chief Justice of the Gauhati High Court on 30th September, 1985. He retired as Chief Justice of the Gauhati High Court on 2nd November, 1986.

Justice Reddi was loved and respected by all for his amiable disposition. His death is a great loss not only to his family but also to the legal fraternity.

I, and my colleagues on the Bench, fully associate with the sentiments and feelings expressed by the members of the Bar. I, on my behalf and on behalf of my esteemed colleagues on the Bench and members of the Registry convey our heartfelt condolence to the members of the bereaved family and pray the Almighty to grant eternal peace to the departed soul and give ample strength and courage to the members of his family to bear the irreparable loss.

As a mark of respect to the departed soul, I request the learned members of the Bench and the Bar to observe a minute's silence. Let us pray to the Almighty to grant eternal peace to the departed soul.

ONE MINUTE SILENCE

The Court work on the judicial side will remain suspended for the rest of the day as a mark of respect to the departed soul.

The Registry shall send a copy of the proceedings of this Reference to the bereaved family.



(N. Kotiswar Singh)

Judge (Administrative Department)
Gauhati High Court, Guwahati



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[THURSDAY, THE 20TH DAY OF FEBRUARY, 2020]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE MR. JUSTICE N.KOTISWAR SINGH

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MANOJIT BHUYAN

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MR. JUSTICE SONGKHUPCHUNG SERTO

HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

HON'BLE MR. JUSTICE NELSON SAILO

HON'BLE MR. JUSTICE HITESH KUMAR SARMA

HON'BLE MR. JUSTICE MIR ALFAZ ALI

HON'BLE MR. JUSTICE MANISH CHOUDHURY

HON'BLE MR. JUSTICE SOUMITRA SAIKIA

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

AND

HON'BLE MR. JUSTICE S.HUKATO SWU

[SITTING IN THE COURT NO. 1]

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **MR. JUSTICE P.CHENNAKESAV REDDI,**
FORMER CHIEF JUSTICE OF THE GAUHATI HIGH COURT IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

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|---------------------------|---|---|
| 1. MR S.N. SARMA | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION. |
| 2. MR. PUTUL CH. DEKA | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION. |
| 3. MR. H.R.A. CHOUDHURY | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM,
ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. BISWAJIT GOSWAMI | : | ADDL.ADVOCATE GENERAL, ASSAM. |
| 5. MR. B.D. GOSWAMI | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH |
| 6. MR. ARUN DEV CHOUDHURY | : | ADDL. ADVOCATE GENERAL, MIZORAM |
| 7. MR. S.C. KEYAL | : | ASST. S.G.I |
| 8. MS. M.KECHII | : | G.A., NAGALAND |

B. REFERENCE BY HON'BLE MR. JUSTICE N. KOTISWAR SINGH

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